

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED; Date of commencement of liquidation: 20<sup>th</sup> September, 2019; List of stakeholders as on: 19th March, 2021

Sl.No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of Claims	Amount					
1	Unpaid insolvency resolution process costs	1	1,70,584	1	1,70,584	-	-	-	NA	All claims were paid
2	Liquidation costs incurred till date	1	1,24,450	1	1,24,450	-	-	-	NA	All claims were paid
3	Secured financial creditors	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors	1	66,50,385	1	66,50,385	-	-	-	1	An amount of Rs. 57,117 was paid as no funds left with after all the payments
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	-	-



9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-
<b>Total</b>		3	69,45,419	3	69,45,419				



Name of the Liquidator: Tarun Jain

IP Registration No: **IBBI/IPA-002 /IP-N00187/2017-18/10504**

Address as registered with the Board: 805, Padma Tower-1, Rajendra Place, New Delhi-110008

Email id as registered with the Board: [info@jainandpartners.com](mailto:info@jainandpartners.com)

Annexure 1

Name of the corporate debtor: PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED; Date of commencement of liquidation: 20<sup>th</sup> September, 2019; List of stakeholders as on: 19th March, 2021

List of unsecured financial creditors

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Macro Leafin Private Limited	U67190WB1995PTC073610	01.11.2018	66,50,385	66,50,385	Unsecured	-	100	-	-	-	-	



Name of the Insolvency Professional: Tarun Jain

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